

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/113/7/AMR/2022		7 of IBC	IDBI Bank Vs. Andhra Ferro Alloys Limited

ORDER

Present: Ms. T. Alekhya Reddy, Ld. Counsel for the FC
Mr. Sahil Sharma, Proxy Counsel for the CD.

At the request of the proxy Counsel for the CD, for hearing, list the matter on 11.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)